

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 346
ANSWERED ON 27/11/2024

SOLAR PUMPS INSTALLED UNDER PM-KUSUM

346. SHRI MANI A

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar pumps installed under the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme till date, State-wise;
- (b) the target set for solar pump installations under PM-KUSUM along with the percentage of this target which has been achieved so far;
- (c) the allocation of funds for solar pump installations under PM-KUSUM, State-wise and the percentage of funds utilized in each State;
- (d) whether there any revision in subsidy amount recently the subsidy structure for farmers installing solar pumps under PM-KUSUM and if so, the details thereof;
- (e) the criteria being used to select beneficiaries for solar pump installations under the PMKUSUM scheme and the manner in which the Ministry ensure that small and marginal farmers are prioritized; and
- (f) whether there are any plans to expand PM-KUSUM to include additional beneficiaries or to increase the capacity of solar pump installations and if so, the details thereof along with the timeline in this regard?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. As per the demand raised by the states, total of 13,02,327 solar pumps are allocated under Component 'B' of the scheme. The states have issued Letters of Awards of more than 9.7 lakh, out of which 5,40,499 solar pumps have been installed as on 31.10.2024.

The state-wise percentage achievements are placed in **Annexure I**.

(c) The funds under the scheme are released based on the progress of installation reported by the State Implementing Agencies (SIA) and as per provisions of the scheme guidelines.

The budgetary allocation for solar pumps installations under Component B of the scheme is Rs 11,438 cr out of which around 33% has been utilized as on 31.10.2024

The state-wise details of the funds released for solar pumps installation under the Scheme are placed at **Annexure II**

(d) Recently, there has been no revision in subsidy amount for installing solar pumps under PM-KUSUM scheme.

(e) As per PM KUSUM scheme guidelines, priority is to be given to small and marginal farmers by State Implementing agency while implementing the scheme.

The size of the standalone solar pump is to be selected on the basis of the water table in the area, land covered and quantity of water required for irrigation.

The other criteria for solar pump installations under the scheme are given at **Annexure-III**.

(f) Under the scheme, allocation of targets have been made to the states. The sunset date of the scheme is 31st March 2026.

Annexure-I referred in reply to part (a) & (b) of the Lok Sabha unstarred question no. 346 to be answered on 27.11.2024

Progress under PM-KUSUM (as on 31.10.2024)

S. No.	State Name	Component-B (Nos)		Percentage of targets achieved
		Sanctioned	Installed	
1	Arunachal Pradesh	700	394	56
2	Assam	4000	0	0
3	Chhattisgarh	10000	0	0
4	Bihar	0	0	NA
5	Gujarat	12382	7670	62
6	Goa	900	80	9
7	Haryana	197655	136572	69
8	Himachal Pradesh	1270	663	52
9	Jammu & Kashmir	5000	1868	37
10	Jharkhand	42985	21522	50
11	Karnataka	41360	1387	3
12	Kerala	8	8	100
13	Ladakh	1400	0	0
14	Madhya Pradesh	59400	7325	12
15	Maharashtra	505000	197863	39
16	Manipur	150	78	52
17	Meghalaya	3035	96	3
18	Mizoram	1700	40	2
19	Nagaland	265	65	25
20	Odisha	16441	5470	33
21	Puducherry	0	0	NA
22	Punjab	53000	12952	24
23	Rajasthan	212914	85635	40
24	Tamil Nadu	5200	3815	73
25	Telangana	0	0	NA
26	Tripura	10895	3496	32
27	Uttar Pradesh	110948	53182	48
28	Uttarakhand	5685	318	6
29	West Bengal	0	0	NA
30	Andaman and Nicobar	34	0	0
	Total	1302327	540499	42

Annexure-II referred in reply to part (c) of the Lok Sabha unstarred question no. 346 to be answered on 27.11.2024

Details of fund released to States/ UTs under PM-KUSUM Scheme (as on 31.10.2024)

State/UT	Fund released under Component B for solar pump installation (Rs in Crore)
Andhra Pradesh	0
Arunachal Pradesh	2.94
Assam	0
Chhattisgarh	0
Bihar	0
Gujarat	45.64
Goa	0
Haryana	883.52
Himachal Pradesh	11.78
Jammu & Kashmir	15.69
Jharkhand	88.06
Karnataka	84.89
Kerala	0.07
Ladakh	0
Madhya Pradesh	71.87
Maharashtra	1329.22
Manipur	0.75
Meghalaya	0.59
Mizoram	0
Nagaland	0.55
Odisha	4.21
Puducherry	0
Punjab	81.58
Rajasthan	821.58
Tamil Nadu	34.22
Telangana	0
Tripura	27.73
Uttar Pradesh	228.55
Uttarakhand	15.17
West Bengal	0
Total	3748.61

**Annexure-III referred to in reply to part (e) of Lok Sabha Unstarred Question No. 346
to be answered on 27.11.2024**

Components, Targets & Criteria of PM- KUSUM Scheme

Components, Targets & Criteria	Financial Assistance available
<p>The Scheme is demand driven and open for all farmers of the country for implementation as per the scheme guidelines.</p>	
<p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>The beneficiaries under Component-B could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>For Component-B :</p> <ul style="list-style-type: none"> • CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. • In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. • Component B of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.